

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28.01.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2018
NAME OF THE PETITIONER(S) : P.M.GURUDAS & 1 ORS
NAME OF THE RESPONDENT(S) : HOTEL GURU PVT LTD & 6 ORS
UNDER SECTION : 241/242

S.No.	Name (in Capitals)	Represented by	Signature
1.	J. DHINESH KUMARAN FOR LENCORP LEGAL COUNSEL FOR PETITIONERS	PETITIONERS	J. Dhinesh Kumar
2.	B. Sarath Babu In Rajasekhar vice.	Counsel for Respondent	B. Sarath Babu

ORDER

Counsel for Petitioners is present. Counsel for Respondents is present. Counsel for Petitioners has proposed the names of the Chartered Accountants for the purpose of ascertaining the amounts alleged to have been appropriated for R2 and R3 through divergence of business and siphoning of funds from the 1st Respondent Company.

However, Counsel for Respondents has prayed for time to seek instruction from his clients on the proposal given by Counsel for the Petitioners. Put up on 14.02.2019 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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